

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:471

ANSWERED ON:17.05.2006

NON- UTILISATION OF FUNDS BY STATE GOVERNMENTS

Ahir Shri Hansraj Gangaram;Barad Shri Jashubhai Dhanabhai

Will the Minister of PLANNING be pleased to state:

- (a) whether the subsidy and the plan funds allocated to the State Governments are required to be spent during a financial year itself;
- (b) if so, whether several State Governments have not utilised the amount allocated under the annual plan over the years;
- (c) if so, the names of such State Governments which have not utilised the amount allocated under the annual plan during the last three years and the reasons therefor;
- (d) whether the non-utilised amount is returned to the Union Government;
- (e) if so, the action taken against State Governments for the failure to utilise the allocated amount; and
- (f) the steps taken by the Union Government to ensure that the amount allocated is fully utilised by the State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (F) OF LOK SABHA STARRED QUESTION NO 471 FOR ANSWER ON 17.5.2006 REGARDING NON-UTILISATION OF FUNDS BY STATE GOVERNMENTS BY SHRI JASUBHAI DHANABHAI BARAD AND SHRI HANSRAJ G. AHIR

(a): The size of the Annual Plans of States, which is funded by the State's own resources and Central assistance, is decided by the Planning Commission after detailed discussions with the State Governments and assessment of resource availability. The Annual Plan outlay of the States is effective for the relevant financial year.

(b)&(c): The details of Approved Outlay and Expenditure there against State-wise during the last three years is at Annexure.

(d) & (e): There is no specific provision for return of State Plan funds to the Union Government. Based on the guidelines circulated by the Planning Commission, a proportionate cut in Normal Central Assistance is imposed by the Ministry of Finance in the following year in the following cases:

(i) where the total actual expenditure on the Plan in the previous year is lower than the revised approved outlays.

(ii) Where the actual expenditure on earmarked sectors is lower than the revised approved outlays.

This is done with a view to ensuring that the Plan projects are implemented as per time schedule envisaged.

(f): In accordance with the guidelines issued by the Planning Commission half yearly review of Annual Plans is made by the Members / State Plan Advisers for their respective States to ensure that the Annual Plan is implemented as per time schedule envisaged.

Annexure referred in the reply of the Lok Sabha Starred Question No. 471 due for reply on 17-05-2006.

(Rs. Crores)

Sl.No.	States	Annual Plan 2003-04	Annual Plan 2004-05	Annual Plan 2005-06						
		Appr- oved	Actual oved	Appr- oved	Actual oved	Appr- Revised				
		Outlay	Expenditure	Outlay	Expenditure	Outlay	Outlay			
1.	2.	3.	4.	5.	6.	7.	8.			

1. Andhra Pradesh 10970.46 10758.80 12790.43 15,650.77 15,650.77 13,530.47

2. Arunachal Pr.	708.00	642.30	760.35	655.80	950.00	817.94
3. Assam	1780.00	1364.35	2175.00	1,766.67	3,000.00	2,675.53 @
4. Bihar	3320.00	2627.03	4000.00	3,196.47	5,329.65	4,735.46
5. Chhattisgarh	2335.00	2403.99	3322.46	2,832.75	4,275.00	4,097.38
6. Goa	649.99	567.60	883.33	766.81	1,025.00	1,069.36 @
7 Gujarat	7860.00	7584.69	8518.21	7,603.21	11,000.00	11,000.00@
8. Haryana	2068.00	1865.79	2305.71	2,108.24	3,000.00	3,059.40
9. Himachal Pr.	1335.00	1306.60	1400.38	1,475.25	1,600.00	1,675.00
10. Jammu & Kashmir	2500.00	2352.10	3008.03	2,838.94	4,200.00	4,200.00 \$
11. Jharkhand	2935.85	1677.42	4110.19	2,585.20	4,510.12	4,519.49
12. Karnataka	9620.00	8619.45	12322.92	11,741.17	13,555.00	12,852.82
13. Kerala	4430.00	3617.64	4852.03	3,544.15	5,369.00	5,357.17
14. Madhya Pradesh	5703.00	5087.38	6709.96	6,610.43	7,471.00	8,325.00
15. Maharashtra	12050.00	8187.69	9446.73	9,817.42	11,000.00	11,982.53 @
16. Manipur	590.00	286.62	787.72	559.70	985.37	985.37
17. Meghalaya	555.00	486.16	716.34	590.17	800.00	723.10
18. Mizoram	480.00	551.20	616.52	550.34	685.00	732.78
19. Nagaland	500.00	479.07	538.79	463.13	620.00	676.25
20. Orissa	3200.00	2436.90	2500.00	2,738.73	3,000.00	3,000.00
21. Punjab	2822.00	1590.81	3479.80	1,958.04	3,550.00	3,550.00 @
22. Rajasthan	4258.00	6044.38	6797.50	6,590.55	8,350.00	8,000.00
23. Sikkim	405.00	367.86	491.07	466.55	500.00	511.10
24. Tamil Nadu	7000.00	7088.31	8001.00	8,001.00 #	9,100.00	9,113.57
25. Tripura	650.00	576.01	700.27	579.11	804.00	823.65
26. Uttar Pradesh	7728.00	6141.73	9661.51	8,427.54	13,500.00	13,579.12
27. Uttaranchal	1575.00	1677.79	1810.40	1,916.74	2,700.00	2,732.11
28. West Bengal	3894.00	2529.47	5019.62	4,268.28	6,476.00	6,032.78
Total (States)	101,922.30	88,919.14	117,726.27	110,303.16	143,005.91	140,357.38

: Actual Expenditure not reported by the State Government; Revised outlay taken.

\$: Revision not sought by the State Government; Approved outlay taken.

@ : Revision not sought by the State Government; Anticipated Expenditure as reported by the State Government in their Draft Annual Plan Documents 2006-07 has been taken.